

[Print](#)**Defective Case Register from 2024-09-20 to 2024-09-20**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/28582/2024	RAJAKISHORE SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
2	D-ABLAPL/28651/2024	SAROJ KUMAR DASH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-ABLAPL/28548/2024	LAXMIDHAR MAHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-BLAPL/28485/2024	DHIRENDRA KUMAR MOHAPATRA	2024-09-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. V.nama not properly scanned.
5	D-ABLAPL/28450/2024	JAYDEEP PAL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
6	D-BLAPL/28465/2024	SANGRAM KESHARI ROUT	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	D-BLAPL/28509/2024	BHARAT BHUSAN ROURAY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	D-ABLAPL/28436/2024	ROHIT RANJAN RAY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
9	D-MACA/40614/2024	PRASANTA KUMAR MAHALI	2024-09-20	1.Period of Delay 96 days
10	D-WP(C)/40182/2024	SURENDRA KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	D-BLAPL/28489/2024	UMESH CHANDRA BEHURA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Name of victim and name of her brother should not be mentioned in petition as per standing order no.3/2024 dtd 9.7.24
12	D-CRLMC/28462/2024	APARES BHOI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13	D-BLAPL/27311/2024	BITAS KUMAR SWAIN	2024-09-20	As per Cause Title,S.T.Case No does not find place in the rejection order.

14	D-CMAPL/40706/2024	LALITENDU MOHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-CRLMP/28404/2024	BIKRAM KESHARI RAJ	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	D-WP(C)/37688/2024	SUBHRANSU BHUSAN MOHANTY	2024-09-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED occupation not furnished in affidavit,page-no108 and 109 not neat and PAGE No-3 not available in the petition
17	D-WP(C)/40522/2024	JYOTI RANJAN KAR	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-WP(C)/40550/2024	GOKHA BEHERA	2024-09-20	12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. Instead of CMP WP(C) MENTIONED.
19	D-ABLAPL/28441/2024	SATYAJEET ROUT	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
20	D-CMAPL/40698/2024	P. V. BALAKRISHNA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
21	D-CRLMC/28543/2024	TIRTH KUMAR SAHU	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Executant signed differently,(ii)Name of parties at page 15 appears to be wrong
22	D-WP(C)/40577/2024	SIDHARTH SHANKAR PADHY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D-ABLAPL/28473/2024	BIBHUTI RANJAN MOHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D-ABLAPL/28466/2024	BYOMAKESH TRIPATHY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
25	D-BLAPL/28350/2024	ASHOK DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D-WP(C)/40512/2024	DURGESH NARAYAN RATH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Page no.32,42 to 44 and 47 are not neat and legible
27	D-ABLAPL/28493/2024	SANJIB KUMAR DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				20-VERNACULAR CERTIFICATE NOT FURNISHED.
28	D-WP(C)/40724/2024	RANJIT SAMAL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D-CMP/40462/2024	ALOK KUMAR MOHANTY	2024-09-20	Subject code not furnished on c .m.p cause title .
30	D-BLAPL/28286/2024	SANTOSH KUMAR MAHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	D-WP(C)/40566/2024	DHANESWAR BEHERA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D-WP(C)/40606/2024	PRASANNA KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
33	D-ABLAPL/28654/2024	SAPAN KUMAR LENKA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.F.I.R.dated 18.07.2024under Annexure-1 not tally with Index
34	D-BLAPL/28544/2024	JNYANANANDA PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Deficit court fee of Rs. 2/- not paid on V.nama. 2. P.S.Case and C.T.Case No. under Annexure-1 not tally with para-1 of the petition.
35	D-ABLAPL/28406/2024	BISWAJIT NAYAK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	D-WP(C)/40549/2024	SUKANTA KUMAR DALAI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-WP(C)/40664/2024	PRAVAT KUMAR NAYAK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.The name of opp.parties in vakaltnama not correctly furnished.2.Synopsis and date charts are not alphabetically page marked.
38	D-ABLAPL/28421/2024	LAXMINARAYAN PATEL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. ABLAPL petition and Annexure-1 not properly page marked in Index.

39	D-BLAPL/28411/2024	ASHOK KUMAR ROUT	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
40	D-CONTC/40621/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-WP(C)/40563/2024	DHANESWAR BEHERA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	D-ABLAPL/28553/2024	DEBASHIS ROURAY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D-ABLAPL/28376/2024	PARTHA SARATHI DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D-WP(C)/40682/2024	RAJKISHORE SWAIN	2024-09-20	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Deficit c.fee of Rs 24/- to be paid .Affidavit on behalf opps.2 to 6 not sworn .
45	D-ABLAPL/28437/2024	CHEERA RANJAN SATAPATHY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no. not correctly furnished in the petition.
46	D-MACA/40671/2024	KAPILA CHARAN NAYAK	2024-09-20	1.Court Fee Rs 14,250 /- payable, not paid 2.welfare fund of Rs 50 /- not paid
47	D-CRLMC/28432/2024	NISHIKANTA MOHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Certified Copy Of F.I.R Vide Annexure-1 Not Filed
48	D-CONTC/40478/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	D-WP(C)/40618/2024	DR. SUSANT KUMAR KANUNGO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-CRLA/28212/2024	SURYA NARAYAN SAHU	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	D-CRLMP/28296/2024	DAYANANDA MOHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-WP(C)/40667/2024	PRAVAT KUMAR NAYAK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1.Synopsis and date charts are not alphabeticly page marked.2.date of execution of vakaltnama not furnished.3.The name of opp.parties in vakaltnama not correctly furnished.
53	D-ABLAPL/28530/2024	SATYABRATA PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D-WP(C)/40176/2024	NIRANJAN LENKA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page no-19 not legible,annexure-5 pageno-25 not legible
55	D-WP(C)/40461/2024	ASHOK KUMAR DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
56	D-CRLMC/28475/2024	PRAMOD CHANDRA SEJPADA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-WP(C)/40534/2024	SAURAV TIBREWAL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Petition not correctly addressed to Honorable Court 2.Paragraph serial no. in affidavit declaration is wrongly furnished.3.Page no.30 to 32 is not neat and legible
58	D-BLAPL/27843/2024	SUSANTA KUMAR SAHU	2024-09-20	Learned Sessions Judge,Sambalpur wrongly mentioned in the cause title,(Rejection order not tally with cause title)
59	D-WP(C)/40359/2024	KRISHNA CHANDRA SAHU	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
60	D-WP(C)/40666/2024	MANOJ KUMAR MOHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Hologram of Rs.50 not paid in vakaltanama.
61	D-WP(C)/40422/2024	SUKANTI SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of execution of vakaltnama not furnished.
62	D-WP(C)/37687/2024	SUBHRANSU BHUSAN MOHANTY	2024-09-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-ABLAPL/28502/2024	PRATIK DASH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	D-CONTC/40765/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-CONTC/40264/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

66	D-ABLAPL/28551/2024	PRAKASH CHANDRA DASH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-BLAPL/28446/2024	T. DHIREN KUMAR DORA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Lower court and Case type wrongly mentioned in cause title
68	D-ABLAPL/28319/2024	PRAMOD KUMAR JENA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Acknowledgement slip not in proper place.Page 10,12 and 13 not partial neat.
69	D-BLAPL/28491/2024	LAMBODOR ACHARI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
70	D-ABLAPL/28631/2024	AMULYA RATNA PANDA	2024-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SL.no.2 in the affidavit not tally with cause title.
71	D-CRLMC/28486/2024	BIBHUTI BHUSAN PANDA	2024-09-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
72	D-WP(C)/40507/2024	HRUDANANDA MOHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	D-BLAPL/28497/2024	RAJIB LOCHAN PATTNAIK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	D-BLAPL/28440/2024	TUKUNA KUMAR MISHRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Rejection order dated 12.09. 2024 under Annexure-2 not tally with list of events and date chart.
75	D-RPFAM/40707/2024	SANGRAM KESHARI ROUT	2024-09-20	Put up for SR after filing of c.copy of impugned judgment
76	D-WP(C)/40023/2024	SUBHAM AGRAWAL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D-BLAPL/28508/2024	SAKTI PRASAD DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
78	D-RSA/36453/2024	KALPATARU MISHRA	2024-09-20	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 27 days
79	D-CRLA/28459/2024	PANCHANAN PANIGRAHI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-CRLMC/28574/2024	MANAS KUMAR CHAND	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Certified copy of annex-1 not filed.

81	D-WP(C)/40605/2024	PRASANNA KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	D-WP(C)/40537/2024	PRABHU PRASANNA BEHERA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-BLAPL/28357/2024	JNYANANANDA PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D-WP(C)/40160/2024	SUBHADUTTA ROUTRAY	2024-09-20	30-OTHER DEFECT (IF ANY) 1.Op.nos. 3 and 4 are same.
85	D-WP(C)/40680/2024	Anupam Dash	2024-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit not done by the petitioner in the petition as well as in I.A .
86	D-CRLREV/28442/2024	P. V. BALAKRISHNA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-CRLA/28507/2024	DEBASNAN DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Provision of law not furnished in I.A.No.2380/2024
88	D-BLAPL/28352/2024	JASHOBANTA DASH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.
89	D-ABLAPL/28533/2024	SANJIB KUMAR BHANJADEO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-CMP/40509/2024	AMIT PRASAD BOSE	2024-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioner nos .2 and 3 have not sworn affidavit
91	D-RPFAM/40538/2024	BRUNDABAN ROUT	2024-09-20	undertaking for filing of english translation copy of odiya annexure not furnished
92	D-ABLAPL/28614/2024	AMIYA KUMAR TARAI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page marking not correct in index and Book mark as mentioned in file.
93	D-BLAPL/28481/2024	JUGALA KISHORE PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94	D-BLAPL/28570/2024	SANTOSH KUMAR MAHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

95	D-WP(C)/40183/2024	AUROVINDA MOHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D-WP(C)/40591/2024	SUKANTA KUMAR DALAI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. Number and status of case under reference not furnished.
97	D-CRLMC/28417/2024	DURGA PRASAD DHAL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.C. case number not correctly furnished in the prayer of the petition
98	D-ABLAPL/28576/2024	MANAS KUMAR CHAND	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D-WP(C)/40493/2024	SIDHANT KUMAR JENA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Paragraphs in declaration not correctly furnished.
100	D-BLAPL/28511/2024	SASMITA DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Rejection order dtd.9-9-2024 not tally in para.2 of the petition.
101	D-CMAPL/40542/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 2093 days
102	D-WP(C)/40573/2024	DHANESWAR BEHERA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
103	D-BLAPL/28488/2024	JUGALA KISHORE PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D-WP(C)/40599/2024	GUNAKAR MISHRA	2024-09-20	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Annex-4 not legible.All the annexures are not attested.
105	D-BLAPL/28434/2024	SAMBEET PATTANAYAK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

106	D-WP(C)/40317/2024	SAILABALA JENA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
107	D-WP(C)/40452/2024	SUDHIR KUMAR MALLICK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Neat legible copy of page-38 and 39 to be filed.2.Paragraphs of writ petition not correctly numbered
108	D-CRLMC/28433/2024	SURYAKANTA DWIBEDI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
109	D-CONTC/40271/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
110	D-WP(C)/40494/2024	BIBEKANANDA BHUYAN	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
111	D-ABLAPL/28457/2024	SUKANTA KUMAR DALAI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the petitioner not mentioned in the affidavit.Paragraph not mentioned in the affidavit.
112	D-BLAPL/28366/2024	AKSHAYA KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D-BLAPL/28423/2024	SANJAY KUMAR SAMANTARAY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 19 not neat.
114	D-ABLAPL/28439/2024	DEBASISH SAMAL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D-FAO/40693/2024	BAMADEV BARAL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Deficit Court Fee of Rs. 6/- to be paid. 2.Detailed address of respondent No. 1 not furnished. 3. Name of Respondent No. 5 does not tally with the name of the Petitioner No. 4 in the Court below.
116	D-ABLAPL/28519/2024	DEEPAK KUMAR MOHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.
117	D-ABLAPL/28538/2024	SANJIB KUMAR BHANJADEO	2024-09-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Advocate and advocate clerk welfare fee ,L.A.A fee not paid in V.nama.
118	D-CRLA/28584/2024	SURYA KANTA PRADHAN	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Provision of law not correctly furnished in I.A.No.2385/2024
119	D-BLAPL/28474/2024	HIMANSHU SEKHAR MISHRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page15 and 16 not legible.
120	D-BLAPL/28487/2024	JUGALA KISHORE PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
121	D-MACA/40491/2024	SOMNATH ROY	2024-09-20	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 44 days
122	D-BLAPL/28483/2024	JUGALA KISHORE PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-ABLAPL/28634/2024	SANDEEP RAJ PANDA	2024-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authorization to swear affidavit for another petitioner not furnished .
124	D-WP(C)/40696/2024	GAGAN BIHARI SINGH	2024-09-20	Page No.23 to 28 Neat copy not filed.
125	D-WP(C)/40518/2024	ASHOK KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
126	D-WP(C)/40480/2024	SRINIBAS PARIJA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
127	D-BLAPL/28321/2024	PRAMOD KUMAR JENA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 9 not partial neat.as per Index Page marking not correctly mentioned vide annex-11
128	D-CONTC/40316/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
129	D-WP(C)/40620/2024	DR. SUSANT KUMAR KANUNGO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Encroachment case number mentioned on the top of the I.A petition not tally to annex.6
130	D-WP(C)/40661/2024	PRAVAT KUMAR NAYAK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

131	D-BLAPL/28387/2024	MITU KUMAR BISWAL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
132	D-WP(C)/40435/2024	PRADEEP KUMAR MAHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
133	D-ABLAPL/28430/2024	SAMBEET PATTANAYAK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
134	D-CRLA/28484/2024	GOPAL KRUSHNA MOHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Age of appellant not mentioned 2.Paragraph no.wrongly mentioned declaration of affidavit in I.As.
135	D-ABLAPL/28369/2024	UDIT RANJAN JENA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page nos . 11 and 27 not neat.
136	D-ABLAPL/28324/2024	JUGALA KISHORE PANDA	2024-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no. not correctly furnished on declaration
137	D-BLAPL/28477/2024	BHABANI SHANKAR DASPARIDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
138	D-ABLAPL/28385/2024	RABINDRA PRASAD PATNAIK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
139	D-MACA/38833/2024	RAMESH CHANDRA PRADHAN	2024-09-20	1.DEFICIT AUTHENTICATION FEE OF RS 1.10 /- NOT FILED 2.C.fee of Rs.6/-,vernacular certificate not furnished in IA-no affidavit made in IA for co petitioner
140	D-CRLMP/28448/2024	MANAS KUMAR CHAND	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
141	D-CRLREV/28495/2024	BIDYALOK MOHAPATRA	2024-09-20	1.TR case no.seems to be incorrect in IA 864 . 2. Trial court no.is incorrect in the prayer of IA 864/24
142	D-WP(C)/40362/2024	BIBHUTI BHUSAN MISHRA	2024-09-20	page no-12 marked as twice under annexure-2
143	D-WP(C)/40430/2024	RANJIT SAMAL	2024-09-20	.Receipt Showing Serv.copy To School and Mass Education not Filed.

144	D- ABLAPL/28623/2024	NISHIKANTA MISHRA	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
145	D- ABLAPL/28291/2024	PRATYUSHA NAIDU	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Dist. not furnished in the address of the petitioner no.7 .
146	D- ABLAPL/28377/2024	PARTHA SARATHI DAS	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
147	D-WP(C)/40641/2024	SATYA RANJAN MOHAPATRA	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
148	D- BLAPL/23330/2024	ALOK KUMAR MOHAPATRA	2024-09- 20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.TR- CASE NO.59/2023 not mentioned in the cause title (1st page).
149	D- ABLAPL/28504/2024	SANGRAM KESHARI ROUT	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
150	D- ABLAPL/28384/2024	AVIJIT MISHRA	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. code no. , not correct in index.2. page nos.8 and 9 not neat.
151	D-WP(C)/40431/2024	PRADEEP KUMAR MAHAPATRA	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	D-WP(C)/40339/2024	SIDHARTH PRASAD DAS	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
153	D- ABLAPL/28458/2024	NILAKANTHA DAS	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D- BLAPL/28564/2024	AMLAN SHAKTI PAUL	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
155	D-WP(C)/40598/2024	ASHOK KUMAR ROUT	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
156	D- ABLAPL/28297/2024	SUJIT KUMAR SAHU	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C.fee rs. 50/- not paid in V.nama.
157	D-WP(C)/40419/2024	RANJIT SAMAL	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Annexures are not correctly numbered in Book Mark Index
158	D-WP(C)/40174/2024	NIRMAL CHANDRA DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
159	D-ABLAPL/28403/2024	BISWAJIT NAYAK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
160	D-WP(C)/40644/2024	JYOTI PATNAIK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
161	D-BLAPL/28537/2024	TANMAYA KUMAR MOHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
162	D-BLAPL/28308/2024	SARADA PRASAD DASH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
163	D-ABLAPL/28460/2024	GOKULANANDA SAHU	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
164	D-CRLMC/28541/2024	AMITAV TRIPATHY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. A.Fee of 3/- be paid on anx.1.
165	D-WP(C)/40685/2024	KSHIROD KUMAR ROUT	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
166	D-WP(C)/40490/2024	DEBENDRA NATH MISRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Paragraphs in declaration not correctly furnished.
167	D-BLAPL/28476/2024	HIMANSHU SEKHAR MISHRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 15 and 16 not neat.
168	D-WP(C)/40499/2024	BISWARANJAN DALAI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
169	D-ABLAPL/28653/2024	JITENDRA SAMANTARAY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
170	D-WPCRL/28276/2024	RAMESH CHANDRA SWAIN	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
171	D-WP(C)/40672/2024	MANORANJAN PADHI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
172	D-CONTC/40485/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code Wrongly Indicated

173	D-CRLREV/28521/2024	TAPAS KUMAR ACHARYA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.copy of order dt.09.08.2024 under annex.-1 not filed 2-Nomenclature of the case mentioned on index in S.L.No.3 is wrong, 3-Paragraph no.wrongly mentioned in declaration of affidavit at page no.12
174	D-CRLMC/28527/2024	SUJIT KUMAR DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Neat copy of page 15 be filed.
175	D-WP(C)/40180/2024	SURENDRA KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
176	D-MACA/40673/2024	KAPILA CHARAN NAYAK	2024-09-20	1.Court Fee Of Rs. 14250 /. is payable, not paid. 2. A.W.F. of Rs. 50/. not paid.
177	D-WA/40521/2024	SANJIB SWAIN	2024-09-20	Page No.102 to 105 neat copy not filed.
178	D-WP(C)/40607/2024	PRASANNA KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
179	D-ABLAPL/28513/2024	ASUTOSH TRIPATHY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
180	D-WP(C)/40410/2024	DHANESWAR BEHERA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
181	D-WP(C)/40718/2024	SAMEER KUMAR DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 132 and 133 are not legible .
182	D-WP(C)/40668/2024	PRAVAT KUMAR NAYAK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Synopsis and date charts re not alphabetically page marked.2.Date of execution of vakaltnama not furnished.3.The name of opp.parties not correctly furnished in vakaltnama
183	D-ABLAPL/28453/2024	SOUBHAGYA KUMAR DASH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age not tally cause title and affidavit.Paragraph not correctly mentioned
184	D-RSA/40458/2024	PRATYUSHA NAIDU	2024-09-20	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/- paid. Decree Rs 4.50 payable. Rs.2/- paid. Deficit Court Fee of Rs. 2.50 to be paid. (b) Appellate Court Judgement Rs 5/- paid. Decree Rs 4.50 payable. Rs.2/- paid. Deficit Court Fee of Rs. 2.50 to be paid. 2.Ages of the Appellant and respondent No 1 to 5 furnished do not tally with the ages of the Appellant and Respondents No.1 to 5 in the Court below. 3.Certificate of Good Ground not furnished.

185	D-CRLMC/28514/2024	NIRANJAN PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copy of impugned order be filed.
186	D-CONTC/40309/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
187	D-BLAPL/28341/2024	SUDHANSU SEKHAR DASH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
188	D-CONTC/40487/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
189	D-CONTC/40658/2024	J.K.MISHRA - 2	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGING OF INDEX,SYNOPSIS and DATE CHART BE OMITTED 2.PAGE NO.8 NOT LEGIBLE
190	D-ABLAPL/28567/2024	CHEERA RANJAN SATAPATHY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
191	D-CONTC/40261/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
192	D-CONTC/40694/2024	AMITAV TRIPATHY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
193	D-CMP/40418/2024	BIBEKANANDA BHUYAN	2024-09-20	Page -3 ,paragraph -1 of c.m. p order dated 16 . 08 .224 has been wrongly typed
194	D-CONTC/40308/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
195	D-CRLREV/28490/2024	UMESH CHANDRA BEHURA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. GR case number in prayer at page 7 seems to be wrong.(ii)Neat page of32,43,52,53,56 to59,64, 74 be filed.
196	D-WP(C)/40479/2024	KAMAL BEHARI PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
197	D-CRLMP/28320/2024	BHABANI SHANKAR DASPARIDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
198	D-ABLAPL/28560/2024	DEEPAK KU SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
199	D-CONTC/40273/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
200	D-CONTC/40311/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

201	D-WP(C)/39211/2024	RUDRA NARAYAN PARIJA	2024-09-20	Age of the petitioner no.31 is not furnished in cause title.
202	D-BLAPL/28498/2024	RAJIB LOCHAN PATTNAIK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
203	D-WP(C)/40597/2024	SUKANTA KUMAR DALAI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
204	D-WP(C)/40684/2024	PRASANTA KUMAR NANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
205	D-CMP/40337/2024	DEEPALI MAHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copy of order dated 16 . 02 . 2023 and 05 . 08 .2024 not filed but xerox certified copy of same filed are under annexures - 2 and 4
206	D-CRLA/28303/2024	S.S.MOHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. I.A.for bail is not mentioned in proper place in index and not page marked properly 2. Code Wrongly indicated
207	D-CRLA/28258/2024	DURGAPRASAD SANGRAMJIT MALLICK	2024-09-20	Internal page nos.58 to 61 of trial court judgement not available,put up for S.R. after filing and arranging said pages of trial court judgement
208	D-WP(C)/40530/2024	SATYABRATA SENAPATI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 1.Page serial no.in writ petition is wrongly furnished and page no. 5 is repeated.2.Annexure no.3 and paragraph Sl no.3(E) and 3(F) is repeated in writ petition
209	D-CONTC/40312/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
210	D-CMP/40287/2024	JATINDRA KUMAR MOHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart furnished have not found place in index sheet
211	D-BLAPL/28621/2024	ADHIRAJ MOHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
212	D-BLAPL/28575/2024	AMIT BISWAL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

213	D-CRLMC/28583/2024	KSHIROD KUMAR ROUT	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Dist. name not correctly furnished in cause title on Op. no. 2. 2. Page no.17 not legible
214	D-WP(C)/40712/2024	BISWA MOHAN PATTANAİK	2024-09-20	Affidavit not page marked (24,25.)Annexure-6 double page mark ed .
215	D-BLAPL/28522/2024	DIPTIREKHA NANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
216	D-WP(C)/40601/2024	PRASANNA KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
217	D-BLAPL/28470/2024	ASHOK KUMAR SAHOO	2024-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 9 not available. As per standing order no3 dated 9.7.202024 the name of victim shall not be mentioned in the petition.
218	D-ABLAPL/28605/2024	PRIYA RANJAN SINGH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
219	D-CMP/40390/2024	SIDHARTHA MISHRA -1	2024-09-20	Page -38 has been twice numbered
220	D-WP(C)/40559/2024	DHANESWAR BEHERA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
221	D-CONTC/40471/2024	MANAS PATI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.The Word AFFIDAVIT Not Reflected In The Petition.
222	D-WP(C)/40592/2024	TUSHAR KANTA NAYAK	2024-09-20	.Receipt Showing Serv.copy To School and Mass Education not Filed.
223	D-CONTC/40645/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
224	D-CRLMC/28536/2024	PRATIK DASH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Neat page nos.47,49,55,67,73,117,172,196 be filed.(ii)Certified copy of impugned order be filed,(iii)Year of PS case be reconciled as per lower court order.
225	D-CONTC/40459/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

226	D-WP(C)/40553/2024	SUKANTA KUMAR DALAI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
227	D-CONTC/40630/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
228	D-CONTC/40268/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
229	D-ABLAPL/28559/2024	DEEPAK KU SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
230	D-BLAPL/28351/2024	RABI NARAYAN MOHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
231	D-BLAPL/28396/2024	GAGAN BIHARI SINGH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. Learned Sessions Judge,Salipur wrongly mentioned in the cause title.Addressed to Honorable Court not mentioned
232	D-WP(C)/40662/2024	MANOJ KUMAR MOHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1- welfare fund of Rs 50/ not paid in v.nama. 2- page 14,18,19 not legible
233	D-BLAPL/28444/2024	ASHOK KUMAR ROUT	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
234	D-ABLAPL/28333/2024	PARTHA SARATHI DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
235	D-ABLAPL/28452/2024	OM PRAKASH SARAN	2024-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. As per index, Annexure-1 not described in the petition.2. Paragraph no. not correctly furnished in the petition.3. Notarial stamp of Rs.30/- not paid on affidavit.
236	D-ABLAPL/28597/2024	LAMBODOR ACHARI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 1.Annexure-1 not page marked. 2.Petition not correctly addressed to Honorable Court
237	D-CRLMC/28408/2024	BYOMAKESH TRIPATHY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. Annexure-1 and 2 mentioned in Index not properly arranged. 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
238	D-CMP/40677/2024	SOUMENDRA PATTANAIK	2024-09-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED W.p(c) to c.m.p not corrected .
239	D-ABLAPL/28420/2024	MOHENDRA KUMAR MOHAPATRO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
240	D-WP(C)/40402/2024	DHANESWAR BEHERA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
241	D-WP(C)/40643/2024	JYOTI PATNAIK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
242	D-WP(C)/40465/2024	ASHOK KUMAR DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
243	D-WP(C)/40611/2024	PRASANNA KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
244	D-BLAPL/28523/2024	NIRANJAN LENKA	2024-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Declaration in affidavit not correct with deponent. 2.Title of petitioner no.2 and age in rejection order not tally with cause title in petitioner no. 4.
245	D-ABLAPL/28572/2024	MANAS KUMAR CHAND	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
246	D-CRLMC/28525/2024	PRADEEP KUMAR PARIDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
247	D-BLAPL/28549/2024	MRUGANKA MAULI PATNAIK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
248	D-ABLAPL/28556/2024	BIRAJA PRASAD NANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
249	D-MACA/40449/2024	ANUPAM DASH	2024-09-20	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 35 days. 2.Deficit Court fee of Rs. 7,157/- to be paid.
250	D-ABLAPL/28563/2024	DEEPAK KU SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

251	D-WP(C)/40639/2024	SURYAKANTA DASH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
252	D-ABLAPL/28354/2024	BIJAY KUMAR NAYAK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page12 and 13 not neat.As per standing order no-3 dated 9.7.2024 the name of victim parents shall not be mentioned in the petition.
253	D-WP(C)/40602/2024	PRASANNA KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
254	D-BLAPL/28349/2024	PRAFULLA KUMAR KHATEI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
255	D-BLAPL/28534/2024	JNYANANANDA PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per cause title sl. of petitioner not correctly reflect in synopsis and v.nama.
256	D-BLAPL/28526/2024	SWAGATIKA SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
257	D-CRLMP/28282/2024	BHARAT JALLI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
258	D-CRLA/28259/2024	DURGAPRASAD SANGRAMJIT MALLICK	2024-09-20	This case related to sexual offence,the name of the victim (O.P.No.2)may be deleted from the petition and I.As.as per the standing order 3/2024 and put up for S.R.thereafter
259	D-CRLMC/28413/2024	TRILOCHAN PANIGRAHI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
260	D-ABLAPL/28447/2024	LAXMIDHAR MAHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
261	D-CONTC/40496/2024	ADV.	2024-09-20	PAGE NUMBER NO.9 NOT LEGIBLE
262	D-CMP/40663/2024	SUSANTA KUMAR DASH	2024-09-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
263	D-ABLAPL/28625/2024	PRASANNA KUMAR MISHRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. provision of law not correct .
264	D-BLAPL/28555/2024	HIMANSHU SEKHAR MISHRA	2024-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph no. not correctly furnished on declaration.

265	D-WP(C)/40722/2024	PRATIK NAYAK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
266	D-WP(C)/40640/2024	JAGABANDHU SAHU	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
267	D-CONTC/40314/2024	ADV	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
268	D-WP(C)/40619/2024	ASWINI KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
269	D-WP(C)/40646/2024	SHASHI BHUSAN JENA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
270	D-WP(C)/40476/2024	SYAMALENDU PATTNAIK	2024-09-20	1.Copy not served SC.(T).
271	D-ABLAPL/28479/2024	ASUTOSH TRIPATHY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. G.R number not tally with cause title and F.I.R copy.
272	D-CONTC/40306/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
273	D-ABLAPL/28494/2024	RAJIV KUMAR MAHANTA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
274	D-CRLMP/28205/2024	JNYANANANDA PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.8 NOT LEGIBLE
275	D-CRLMC/28388/2024	DILLIP KUMAR MOHARANA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
276	D-CONTC/40475/2024	SOBHANA SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
277	D-WP(C)/40567/2024	MANMAYA KUMAR DASH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
278	D-BLAPL/28435/2024	CHEERA RANJAN SATAPATHY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of FIR mentioned in LIST OF DATES AND EVENTS is wrong.
279	D-MACA/40473/2024	DEBASISH PATNAIK	2024-09-20	1.Period of Delay 154 days 2.Court Fee Rs. 25,000/- payable. Not paid. 3.Respondents No. 2 and 3 are not parties in the Court below. 4. Opposite Parties No. 2 and 3 in the Court below are not arrayed as Respondents in the Appeal Memo

280	D-WP(C)/40635/2024	SUBHASISH DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
281	D-CMP/40617/2024	SUKANTA KUMAR NAYAK (2)	2024-09-20	Age of opps. 42 to 46 not furnished .
282	D-WP(C)/40676/2024	MANORANJAN PADHI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
283	D-CRLMC/28400/2024	SUBHAM SHARMA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Certified copy of annex-1 not filed.
284	D-WP(C)/40615/2024	DR. SUSANT KUMAR KANUNGO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
285	D-ABLAPL/28500/2024	PABITRA KUMAR NAYAK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
286	D-MACA/40665/2024	KAPILA CHARAN NAYAK	2024-09-20	1.Court Fee Rs 24,250/ payable, not paid 2.welfare fund of Rs 50/ not paid
287	D-BLAPL/28424/2024	SATYA RANJAN MULIA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
288	D-WP(C)/40681/2024	MANORANJAN PADHI	2024-09-20	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
289	D-CMP/40504/2024	AMIT PRASAD BOSE	2024-09-20	1 .Page 24, 40 and 48 are not page marked . 2 .Page -46 is black .
290	D-WP(C)/40439/2024	PRADEEP KUMAR MAHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraphs of writ petition not correctly numbered
291	D-WP(C)/40483/2024	SIDHARTHA MISHRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Court fee of Rs.2/- to be paid.
292	D-WP(C)/40616/2024	ADYASIDHI MISHRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 not neat.

293	D-CRLMC/28577/2024	ACHYUTANANDA PATTANAIAK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. 1. HBAWF Fee Rs. 50/- to be paid.
294	D-CONTC/40669/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGING BE OMITTED IN INDEX ,SYNOPSIS and DATE CHART
295	D-WP(C)/40564/2024	DHANESWAR BEHERA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
296	D-WA/40492/2024	ARUN KUMAR MISHRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
297	D-ABLAPL/28401/2024	PUSPAMITRA MOHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of c.copy not tally with Index.
298	D-BLAPL/28407/2024	TIRTH KUMAR SAHU	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
299	D-CRLA/28353/2024	SUJATA JENA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
300	D-ABLAPL/28381/2024	MITU KUMAR BISWAL	2024-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Nomenclature not correct in sl.4 of the affidavit
301	D-WP(C)/40555/2024	SUKANTA KUMAR DALAI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
302	D-BLAPL/28472/2024	HIMANSHU SEKHAR MISHRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
303	D-CONTC/40631/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
304	D-WP(C)/40557/2024	SUNSHINE ANAND SWAIN	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page No.36 and 38 Are Not Legible.
305	D-WP(C)/40436/2024	SUJATA JENA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
306	D-CRLREV/28399/2024	SUSHANTA KUMAR JOSHI	2024-09-20	Good ground certificate not given(ii)Trial court case number in prayer at pg.8 appears to be wrong.

307	D-WP(C)/40326/2024	S.J.NARAYAN RAMANUJA DASH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Authorization to swear affidavit on behalf of the other petitioner not furnished.
308	D-WP(C)/40657/2024	MANOJ KUMAR MOHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. petitioner not executed in v.nama
309	D-BLAPL/28535/2024	TANMAYA KUMAR MOHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
310	D-WP(C)/40560/2024	DHANESWAR BEHERA	2024-09-20	.Receipt Showing Serv.copy To School and Mass Education not Filed.
311	D-BLAPL/28379/2024	AKSHAYA KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page marking not proper in annex-1
312	D-ABLAPL/28552/2024	SANJAY KUMAR DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
313	D-BLAPL/28415/2024	BIKRAM CHANDRA GHADEI	2024-09-20	1. Withdrawn date not reflected in para 5 of the petition. 2.S/o in rejection order not tally with petition.
314	D-ABLAPL/28606/2024	GOKULANANDA SAHU	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
315	D-CMAPL/40626/2024	SOUMYAJYOTI BISWAL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Period of Delay 21 days
316	D-WP(C)/40358/2024	KRISHNA CHANDRA SAHU	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
317	D-ABLAPL/28506/2024	SATYA NARAYAN MISHRA 4	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 14 and15 not neat.
318	D-WP(C)/40594/2024	TUSHAR KANTA NAYAK	2024-09-20	.Receipt Showing Serv.copy To School and Mass Education not Filed.
319	D-WP(C)/40638/2024	SURYAKANTA DASH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
320	D-ABLAPL/28554/2024	BINOD KUMAR HATI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1.Name of the medical not correct in sl. 3 of para last. 2.Counsel not reflect his name in capital letter.
321	D-WP(C)/40447/2024	SUBASH CHANDRA TRIPATHY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
322	D-BLAPL/28293/2024	MAHES DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 9 not partial neat.
323	D-CRLMP/28580/2024	GYANA RANJAN DHAL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
324	D-WP(C)/40429/2024	DAYANANDA MOHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
325	D-CONTC/40481/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
326	D-BLAPL/28331/2024	PRASANNA KUMAR MISHRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
327	D-ABLAPL/28467/2024	BYOMAKESH TRIPATHY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
328	D-CRLA/28589/2024	SHYAMANANDA JENA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME Period of Delay 01 day
329	D-WP(C)/40552/2024	SUKANTA KUMAR DALAI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
330	D-MATA/40307/2024	SESHADEV DASH	2024-09-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 14 days delay 2.Deficit A.Fee of Rs. 1.10 to be paid.
331	D-BLAPL/28503/2024	SABYASACHI MISHRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
332	D-WP(C)/40659/2024	PRAVAT KUMAR NAYAK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
333	D-WP(C)/40570/2024	DHANESWAR BEHERA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
334	D-BLAPL/28224/2024	BIKRAM RATH	2024-09-20	1. As per cause title,S.T.Case No.119 Of 2023 does not find place in the rejection order.
335	D-BLAPL/28492/2024	LAMBODOR ACHARI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

336	D-BLAPL/28528/2024	JNYANANANDA PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
337	D-BLAPL/28348/2024	DIPTI RANJAN BHOKTA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
338	D-WP(C)/40472/2024	DHANESWAR BEHERA	2024-09-20	.Receipt Showing Serv.copy To School and Mass Education not Filed.
339	D-WP(C)/40670/2024	ANJAN KUMAR BISWAL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
340	D-ABLAPL/28529/2024	PRABHAT KUMAR PRAHARAJ	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
341	D-CONTC/40613/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
342	D-ABLAPL/28309/2024	SUSANTA KUMAR SAHU	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.As per index, page no.13 not available on record.
343	D-ABLAPL/28558/2024	DEEPAK KU SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
344	D-RVWPET/40679/2024	SANJIB SWAIN, SR.P.COUNSEL	2024-09-20	Place it after filing of c.copy of impugned order and correction of date of order
345	D-WP(C)/40178/2024	CHITTA RANJAN PATTNAIK	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
346	D-WP(C)/40603/2024	PRASANNA KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
347	D-ABLAPL/28531/2024	SATYABRATA PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
348	D-ABLAPL/28464/2024	JAGABANDHU SAHU	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
349	D-WP(C)/40515/2024	JYOTI RANJAN KAR	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 1.Date of order in annexure no.3 in index and in writ petition under paragraph no.8 are wrongly furnished.2. Page no.13 is not neat and legible
350	D-MSA/40688/2024	SATYA SMRUTI MOHANTY	2024-09-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fund of Rs 50/ not paid. 2. Page 78, 79 not legible
351	D-CRLA/28591/2024	SHYAMANANDA JENA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME

				Period of Delay 01 day
352	D- CONTC/40788/2024	SARADA PRASANNA SARANGI	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. NOT PROERLY ADDRESS TO THE HONBLE COURT 2. DECLARATION OF AFFIDAVIT NOT MADE
353	D- ABLAPL/28550/2024	SANJIB KUMAR BHANJADEO	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
354	D- MACA/40675/2024	NIBEDITA MOHANTY	2024-09- 20	The date of pronouncement of judgement appears to be wrong. Statutory deposit not made
355	D- ABLAPL/28334/2024	PRASANNA KUMAR MISHRA	2024-09- 20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Occupation of the deponent on affidavit not furnished.
356	D- BLAPL/28278/2024	JUGALA KISHORE PANDA	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
357	D- ABLAPL/28505/2024	MANORANJAN DAS	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
358	D- CONTC/40468/2024	ADV.	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE NO.13 AND14 NOT NEAT AND LEGIBLE
359	D-WP(C)/40532/2024	SANTOSH CHANDRA ATABUDHI	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
360	D-CRLA/28586/2024	SHYAMANANDA JENA	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 01 day
361	D- CRLMC/28368/2024	ANUPAM DASH	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexure not correctly furnished 3rd line at page no.6.
362	D- BLAPL/28365/2024	JYOTIRMAYA SAHOO	2024-09- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
363	D- CRLREV/28501/2024	PRAMOD KUMAR NAYAK	2024-09- 20	1. Age of petitioner differs from the age given in affidavit. 2.Copy of Trial Court Judgement / Order Photocopy filed,authenticated copy be filed. 3.Further SR shall be made after defect no.5(a)is removed
364	D- RVWPET/35543/2024	BISWAJIT RANJAN	2024-09- 20	Place it after after payment of c.fee of Rs46,200. aspaid in connected RSA

		TRIPATHY		
365	D-WP(C)/40554/2024	SUKANTA KUMAR DALAI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
366	D-WP(C)/40716/2024	DEBA KUMAR RATH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
367	D-CONTC/40686/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
368	D-CRLMP/28579/2024	AMLAN SHAKTI PAUL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
369	D-ABLAPL/28573/2024	AMIT KUMAR NATH	2024-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Authorization to swear affidavit on behalf of petitioner no.2 not furnished.2. Welfare fee of Rs.50/- not paid on V.nama.
370	D-BLAPL/28532/2024	SATYABRATA PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.8 not neatly legible.
371	D-RSA/40533/2024	PRASANTA KUMAR SATAPATHY	2024-09-20	3-AUTHENTICATION FEE IS DEFICIENT. 1.AU fee Rs. 4.50 not paid
372	D-BLAPL/28176/2024	AKSHAYA KUMAR SAHOO	2024-09-20	C.T. no.115/2024 in rej. order not correctly reflected in cause title and para.2 of the petition.
373	D-ABLAPL/28546/2024	DEBASHIS ROUTRAY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. p.s. no , not correct in synopsis as per FIR.
374	D-WP(C)/40437/2024	RANJIT SAMAL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Index is not correctly page marked.2.Annexure-1 is not correctly page marked
375	D-ABLAPL/28390/2024	SURYAKANTA DWIBEDI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
376	D-ABLAPL/28322/2024	PRAMOD KUMAR JENA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexure-1 not properly page marked,as per record
377	D-ABLAPL/28542/2024	BIRENDRA KUMAR MAHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Counsel not reflected full name with capital letter in v.nama.
378	D-CRLMC/28426/2024	NISHIKANTA MOHAPATRA	2024-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Description of Annexure-1 and 2 mentioned in Index does not tally with averments of petition. 2. Certified copy of annex-1 (PS case no.326 dtd.31.08.2024) not filed 3. FIR dated not correctly furnished in synopsis
379	D-CMP/40540/2024	HRUDANANDA MOHAPATRA	2024-09-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page -35 not page marked and page -56 not legible .
380	D-BLAPL/28539/2024	DEBASHIS ROUTRAY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Rejection order in S.T.Case no.70/2018 under Annexure-1 not tally with petition.
381	D-WP(C)/40634/2024	SUBHASISH DAS	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
382	D-CONTC/40265/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
383	D-MACA/40466/2024	DEBASISH PATNAIK	2024-09-20	1.Court Fee rs. 7,500/- payable. Not paid.
384	D-WP(C)/40692/2024	ITISHREE TRIPATHY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
385	D-CRLA/28209/2024	SURJYA NARAYAN SAHU	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. This case related to sexual offence,the name of father and younger sister of victim may be deleted from the petition i.e.page no.7
386	D-CMAPL/40456/2024	ADV.	2024-09-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
387	D-WP(C)/40656/2024	MANOJ KUMAR MOHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page -14 not legible

388	D-ABLAPL/28510/2024	BHARAT BHUSAN ROUTRAY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
389	D-BLAPL/28461/2024	CHEERA RANJAN SATAPATHY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
390	D-CRLMC/28394/2024	RABINARAYAN MISHRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
391	D-BLAPL/28585/2024	SANTOSH KUMAR MAHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of Year not correctly furnished in date chart.
392	D-ABLAPL/28568/2024	AMLAN SHAKTI PAUL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
393	D-BLAPL/28545/2024	UMESH CHANDRA MOHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
394	D-FAO/40541/2024	DURGESH NARAYAN RATH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
395	D-WP(C)/40420/2024	RAM CHANDRA JENA	2024-09-20	1.The name of the counsel in capital letters in vakaltnama not furnished.2.The name of opp.party No.1 mentioned in Index,Synopsis, Date charts,Affidavit of I.As and writ petition,I.As and vakaltanama does not tally with the name of opp.party No.1 in writ petition
396	D-CONTC/40764/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
397	D-WP(C)/40186/2024	AUROVINDA MOHANTY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. occupation not furnished in affidavit
398	D-BLAPL/28449/2024	MANORANJAN MUDULI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
399	D-ABLAPL/28346/2024	JUGALA KISHORE PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
400	D-CONTC/40269/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
401	D-CONTC/40763/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SIGNATURE OF DEPONENT IN DECLARATION OF AFFIDAVIT NOT TALLY WITH PETITIONER
402	D-ABLAPL/28540/2024	SANJIB KUMAR BHANJADEO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

403	D-WP(C)/40608/2024	PRASANNA KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
404	D- BLAPL/28463/2024	DEBIDUTTA MOHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
405	D-WP(C)/40604/2024	PRASANNA KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
406	D- CRLMC/28581/2024	BYOMAKESH TRIPATHY	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. HBAWF Fee Rs.50/- to be paid.
407	D-WP(C)/40649/2024	LAMBODAR ACHARI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. DATE OF ACCEPTANCE NOT STATED IN V NAMA
408	D- CONTC/40454/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.COPY OF IMPUGNED ORDER NOT FILED 2.IN AFFIDAVIT THE WORD W.P (C) NO. BE REMOVED BY CONTC 3.PUT UP FOR FURTHER S.R AFTER FILING COPY OF ORDER
409	D- ABLAPL/28398/2024	NETRANANDA BISWAL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Synopsis and date chart not alphabetic paginated in index.
410	D- BLAPL/28410/2024	ABHILASH MISHRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per FIR. P.S. NO. 82/2023 , not tally with SYNOPSIS AND PETITION.
411	D-WP(C)/40660/2024	MANOJ KUMAR MOHANTY	2024-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PG.18 and 19 are not legible,(ii)petitioner not signed in affidavit,(iii)Anx.1 is wrongly dated

412	D-WP(C)/40642/2024	SHASHI BHUSAN JENA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
413	D-WP(C)/40531/2024	BIDYALOK MOHAPATRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The name of the counsel in capital letters and enrolment number in last page of writ petition not furnished.
414	D-CONTC/40500/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
415	D-ABLAPL/28496/2024	RABINDRA NATH PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
416	D-BLAPL/28371/2024	LAMBODAR PRADHAN	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age not tally rejection order and cause title.
417	D-ABLAPL/28604/2024	PRIYA RANJAN SINGH	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
418	D-WP(C)/40503/2024	LAXMINARAYAN PATEL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
419	D-WP(C)/40650/2024	DINESH KUMAR PANDA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
420	D-CRLA/28451/2024	PRATIK NAYAK	2024-09-20	This case related to sexual offence,the name of the victim and her relative name may be deleted from the petition and put up for S.R.thereafter
421	D-CONTC/40469/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE NOS 13,14 NOT NEAT AND LEGIBLE
422	D-ABLAPL/28561/2024	DEEPAK KU SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
423	D-CONTC/40263/2024	ADV.	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
424	D-WP(C)/40610/2024	PRASANNA KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
425	D-WP(C)/34431/2024	GOPAL PRASAD JENA	2024-09-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
426	D-CMAPL/40678/2024	MOHENDRA KUMAR MOHAPATRO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
427	D-BLAPL/28515/2024	ARJUNA CHARANA BEHERA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

428	D-WP(C)/40482/2024	KISHORE KUMAR MISHRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraphs in declaration not correctly furnished.2.All the annexures are not attested.
429	D-ABLAPL/28414/2024	GYANENDRA CHANDRA SWAIN	2024-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no. not correctly furnished on declaration.
430	D-WP(C)/40561/2024	SIDHARTHA MISHRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
431	D-WP(C)/40556/2024	SIDHARTHA MISHRA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
432	D-CONTC/40705/2024	ADV	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE NO. 8 NOT NEAT AND LEGIBLE
433	D-WP(C)/40568/2024	DHANESWAR BEHERA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
434	D-WP(C)/40313/2024	SAROJA KANTA SAMAL	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Legible copy of page-25 to 32 to be filed.2.Annexure-4 along with description not indicated in Book Mark Index.
435	D-RSA/40691/2024	DEBAKANTA MOHANTY	2024-09-20	1.Court Fee 1245/- be paid 2.Status of parties in court below not stated 3. Numberof suit appears to be wrong in prayer.(ii)Further SR shall be made after c.fee is paid
436	D-WP(C)/40551/2024	SUKANTA KUMAR DALAI	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
437	D-CRLMC/28478/2024	BISWAJIT RANJAN TRIPATHY	2024-09-20	1.Court Fee of Rs.06/- Not Paid On The Petition. 2.Hologram Of Rs.50/- Not Paid On V>Nama
438	D-WP(C)/40562/2024	DHANESWAR BEHERA	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
439	D-RVWPET/35541/2024	BISWAJIT RANJAN TRIPATHY	2024-09-20	Place it after payment of C.fee of Rs46-100 as paid connected RSA
440	D-WP(C)/40612/2024	PRASANNA KUMAR SAHOO	2024-09-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 20-09-2024 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	MACA/882/2019	MACA/882/2019	M/S.K.C.NAYAK	OTHERS. DELAY OF 9 DAY OTHERS. COURT FEE OF RS 995 /- NOT PAID OTHERS. NAME OF RESPONDENT NO.1 MENTIONED IN CAUSE TITLE NOT TALLY WITH NAME MENTIONED IN THE COURT BELOW OTHERS. DEFICIT NOTARIAL FEE OF RS 27 /- TO BE PAID